

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.104**

New IA4466/2023 New IA4508/2023

In

IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr.

.... **APPLICANT/PETITIONER**

**Vs.**

M/s. Earthcon Universal Infratech Pvt. Ltd.

.... **RESPONDENT**

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 29.08.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Shahid Khan, Advocate for Applicant in IA-4508  
of 2023

U N Singh Advocate for G Noida Authority

For the RP

: Mr. Rishabh Jain, Advocate for RP

**ORDER**

**New IA-4466/2023:-**

This application has been filed seeking approval of the Resolution Plan.

Issue notice to the Respondents.

The Applicant is directed to serve notice alongwith a copy of the IA on the Respondents and file proof of service and affidavit within one week.

The Respondents are directed to file reply affidavit within one week thereafter.

List the matter on **20.09.2023**.

**New IA-4508/2023:-**

Ld. Counsel appearing for the Applicant seeks to withdraw this application. Since, the CoC has already approved the Resolution Plan and the RP has filed an application seeking approval before this adjudicating Authority.

**IA dismissed as withdrawn.**

**Sd/-**

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

**Sd/-**

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**